

**CUSTOMS, EXCISE & SERVICE TAX APPELLATE
TRIBUNAL, NEW DELHI
PRINCIPAL BENCH - COURT NO. 1**

**Anti Dumping Restoration of Appeal Application No. 50056
of 2023
In
Defect Appeal Diary No. 51181 of 2022**

[Arising out of the impugned Notification dated 28.09.2021 in case No.AD (OI)-33/2020 issued by the respondent No.2 designated authority, Anti-Dumping Rules, and the corrigendum dated 08.10.2021 of the Notification dated 28.09.2021 in case No.AD(OI)-33/2020 issued by the respondent No.2 designated authority]

Changle Keyuan Paper Co. Ltd.

Appellant

A Company Formed and Incorporated in the
People's Republic of China Having it's Head Office at No.369,
XIN Chang North Road Economic Development
Shandong, Peoples' Republic of China

Through It's Authorised Representative, Lalit Gupta
S/o. Shri Puran Chand Gupta, Partner
Unique Decor,
R/o. House No.125-126, 2nd Floor,
Block – F, Pocket – 1, Near School,
Rohini, Sector-11,
Rohini, Delhi – 110085.

VERSUS

**Designated Authority Directorate
General of Anti-Dumping and Allied
Duties**

Respondent

APPEARANCE:

Shri Anand Nandan, Shri D.S. Misra and Shri M.D. Faiz, Advocates for
the appellant

Shri Rajesh Sharma and Shri Nikhil Sharma, Advocates for
Domestic Industry

Shri Ameet Singh & Ms. Bhawna, Advocates for DGAD

Shri Nagendra Yadav, Authorized Representative for the Government

CORAM :

**HON'BLE MR. JUSTICE DILIP GUPTA, PRESIDENT
HON'BLE MR. P.V.SUBBA RAO, MEMBER (TECHNICAL)
HON'BLE DR. RACHNA GUPTA, MEMBER (JUDICIAL)**

DATE OF HEARING/DECISION: 17.01.2023

Defect Miscellaneous Order No.11/2023

Justice Dilip Gupta

The applicant has sufficiently shown cause as to why the learned counsel could not appear on the date fixed. The order dated 12.12.2022 rejecting the delay condonation application for non-appearance of the learned counsel and consequently the appeal also is recalled. The appeal and the delay condonation application are restored to their original numbers. List the delay condonation application on **February 20, 2023.**

(Dictated & pronounced in open Court)

(JUSTICE DILIP GUPTA)
PRESIDENT

(P V SUBBA RAO)
MEMBER (TECHNICAL)

(DR. RACHNA GUPTA)
MEMBER (JUDICIAL)

RM